

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No. 414

**IA/1135/ND/2023, IA/306/ND/2023, IA/24/ND/2023,
IA/5819/ND/2022, IA/5348/ND/2022, IA/2986/ND/2023,
IA/3100/ND/2023, IA/3715/ND/2023, Intervention
Application/60/ND/2023, IA/4679/ND/2023, IA/5301/ND/2023,
Intervention Petition/70/ND/2023, IA/6705/ND/2023, IA/510/ND/2024
IN IB/198/ND/2022**

IN THE MATTER OF:

M/s. Sawaria Seth Infratech Pvt. Ltd. ...

Applicant

Versus

M/s Nitya Realtech Pvt. Ltd. ...

Respondent

under Section 9 of (IBC), 2016.

Order delivered on 15.02.2024

CORAM:

**MR. MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)
DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

HEARING THROUGH VIDEO CONFERENCING AND PHYSICAL MODE

PRESENT:

For the Applicant

: Sr. Adv. Arvind Nayyar, Mr. Vardhman Kaushik, Mr. Nishant Gautam, Mr. Dhruv Joshi, Ms. Sanjana Mehrotra, Mr. Mayank Sharma, Mr. Abhinav Singh, Mr. Ajay, Kanojiya, Mr. Ayush Singh, Mr. Ankur, Jain, Mr. Ashish Verma, Mr. Kartikay Bhargava, Ms. Salonee Keshwani, Advs.

For the Respondent

: Sr. Adv. Arvind Nayyar, Mr. Vardhman Kaushik, Mr. Nishant Gautam, Mr. Dhruv Joshi, Ms. Sanjana Mehrotra, Mr. Mayank Sharma, Mr. Abhinav Singh, Mr. Ajay, Kanojiya, Mr. Ayush Singh, Mr. Ankur, Jain, Advs.

For the Intervenor

: Sr. Adv. Arvind Nayyar, Mr. Vardhman Kaushik, Mr. Nishant Gautam, Mr. Dhruv Joshi, Ms. Sanjana Mehrotra, Mr. Mayank Sharma, Mr. Abhinav Singh, Mr. Ajay, Kanojiya, Mr. Ayush Singh, Mr. Ankur, Jain, Advs.

For the RP

: Mr. Nakul Sachdeva, Mr. Abhinandan Sharma, Mr. Sanyam Goel, Mr. Mohtashim Kibriya, Advs.

For the Suspended Director

: Mr. Prakhyat Sharma, Ms. Aditi Sharma, Advs.

ORDER

Due to multiple Benches, there is paucity of time, the matter is adjourned to **07.03.2024**.

**Sd/-
(Court Officer)**